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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao Vittanala,**
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 171/16, in TP 70/17	For hearing	Sec 433(e) of CA 1956	Fedex Express Transportat ion & Supply Chain Services (India) Pvt	India Law	NAXR Logistics Pvt. Ltd.	Anusuya of Naxar Logistics

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

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PETITIONER/s :

SUJA SURENDRAN
INDIALAW LLP

9972999215



RESPONDENT/s :


ORDER

Heard Ms.Suja Surendran, learned Counsel for the Petitioner. None present for the Respondent. Post the case 01.10.2018


Member(T)

Prema Murray - Steno




Member (J)